

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FINVAULT ACCOUNT AGGREGATOR SERVICES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Finvault Account Aggregator Services Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	03/02/2020
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Karnataka under Companies Act, 2013
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2020PTC132270
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	232, 7th Cross, Indiranagar 1st Stage Bangalore KA 560038
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20 th September 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Shivaganga Muralidhar Pramod “Regd Address”: #4272, 2nd Floor, Saptagiri, Vivekananda Park Road, Near Seetha Circle, Girinagar, Bangalore 560085 Email: pramod@adyanta.co.in Telephone No: +91-9845657072 Registration Number IBBI/PA-002/IP- N00222/2017-18/10674
8	LAST DATE FOR SUBMISSION OF CLAIMS	20 th October 2022

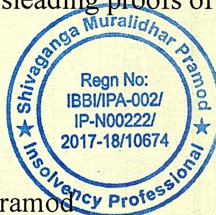
Notice is hereby given that the Finvault Account Aggregator Services Private Limited has commenced Voluntary Liquidation on 20th September 2022.

The Stakeholders of Finvault Account Aggregator Services Private Limited are hereby called upon to submit a proof of their claims, on or before 20th October 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Shivaganga Muralidhar Pramod
Liquidator of Finvault Account Aggregator Services Private Limited



Date: 20th September 2022

Place: Bangalore